

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 40 of 2014

Dated : 10th July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Doddanavar Global Energy Pvt. Ltd. ... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anirudh

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1 & R-2
Mr. Anand K. Ganesan for R-3

ORDER

At the request of the learned counsel for the appellant, the matter is posted for hearing on **6th August, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**